

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

M.A./O.A./T.A./ 131 /1989.

N H Sharma

Applicant(s).

D F Amin

Adv. for the
Petitioner(s).

Versus

Union of India & Ors

Respondent(s).

N S Sherde

Adv. for the
Respondent(s).

SR.NO.	DATE.	ORDERS.
		Transfer (Copy Sent)
24		pt. issue notice reg. P.A to sepo. pending Admission & reg.
20/4		RPAD received from resp.no. 2.
24/4		pt. issue notice reg. admitted - with DR with admission to sepo
12/4		RPAD received from resp.no 2
12/5/89		Mr. D.F. Amin requests for time. Mr. N.S. Sherde present. Adjourned to 23/6/89 for hearing. A. V. Kesh Deputy Registrar (I) Central Administrative Tribunal, Ahmedabad Bench.

SR.NO.	DATE.	ORDERS.
	23/6/89	Mr. D.F. Amin request for time. Mr. N.S. Shende present. Adjourned to 21/7/89 for order hearing. A. V. Kadi Deputy Registrar (I) Central Administrative Tribunal, Ahmedabad Bench.
	21-7-89	Dr. changed due to DR on 21-7-89 and fixed on 17-8-89.
	17-8-89	F/H
	17/8/89	Mr. D.F. Amin not present. Mr. N.S. Shende present. Adjourned to 1/9/89 for hearing A. V. Kadi Deputy Registrar (I) Central Administrative Tribunal, Ahmedabad Bench.
	28-9-89	F/H.
	28/9	Case working by the advocates Adjourned due to advocate's strike Registry to fix the next date. A. V. Kadi Deputy Registrar (I) Central Administrative Tribunal, Ahmedabad Bench.
	24-10-89	F/H. Mr. N.S. Shende requests for time. Mr. D.F. Amin present. the case is adjourned. Registry to fix the next date. A. V. Kadi Deputy Registrar (I) Central Administrative Tribunal, Ahmedabad Bench.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

M.A./O.A./T.A./_____/198 .

Applicant(s).

Adv. for the
Petitioner(s).

Versus

Respondent(s).

Adv. for the
Respondent(s).

SR.NO.	DATE.	ORDERS.
	7-11-89	Fto B.B. (for Compliance of order 1-9-89)
	9-11-89	F/H.
	9/11/89	Mr. N.S. Shende requests for time and states that Mr. D.F. Amin has no objection. Allowed. Adjourned. The case may be fixed for hearing. <i>CSB 9/11</i> <i>PSM 9/11</i> <i>RM 9/11</i>
	17-11-89	F/H.
	28/11/89	Mr. N.S. Shende adv for respondent request for time Mr. D.F. Amin adv for applicant has no objection Allowed Registry to fix the case for final hearing <i>PSM</i> <i>RM 28/11</i>
	19-1-90	F/H.

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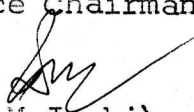
O.A./131/89

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

4/4/1989

Heard Mr.D.F.Amin learned advocate for the applicant. Pending admission, issue notices on the respondents to reply on admission within 15 days from the date of this order. The case be posted on 20/4/1989 for admission.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member

a.a.bhatt